

National Company Law Tribunal
Allahabad Bench


ITEM NO : 16

CA No. 76/2020 in
CP No.(IB) 55/ALD/2017

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.03.2021

NAME OF THE COMPANY: Ram Kewal Yadav V/s Arun Gupta (Liquidator of LML Ltd)

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	PCS	Liquidator	
2.				

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Ms. Monica Nanda, PCS for the Liquidator is present. None present for the Petitioner.

Ld. PCS for the Liquidator states that on the previous occasions also no one has appeared on behalf of the petitioner. Today, also none is present.

Accordingly, put up in the week commencing 23rd April, 2021 before the Regular Court, by which time rejoinder may be filed, if so desired, failing which, appropriate order shall be passed.

Dated : 22.03.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(P.S.)